

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

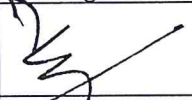

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.06.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SRNo.3912/230/HDB/2017
NAME OF THE COMPANY	Narne Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Col. Firidhar &Mr. H Ravindranth
NAME OF THE RESPONDENT(S)	Narne Constructions Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K Rajendran	Adv	9440066644	
B. Krishna Sharma	Adv	9848682339	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Srikanth Hariharan Rep. V. Hariharan	Advocate	9949236816	

Heard Mr.Rajendran, Mr.B.Krishna Sharma, learned counsels for the petitioner and Mr.Srikanth Hariharan, learned counsel for the respondent.

Post the case on 15.11.2017.



Member (Technical)



Member (Judicial)